

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.08.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2921 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Sukhjinder Singh & Anr. Vs. Soni Realtors Pvt. Ltd.	Manoj Gupta
2.	I.A. No. 2923 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	State Bank of India Vs. Solo Metals Pvt. Ltd.	Siddharth Sangal
3.	I.A. No. 2926 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Kisten Realtech Pvt. Ltd. Vs. Aerens Jai Realty Pvt. Ltd.	Siddharth Bhatli
4.	I.A. No. 2928 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Shreeji Cotfab Ltd. Vs. GPI Textiles Ltd.	Pallavi Singh
5.	I.A. No. 2929 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Sandeep Kasare Vs. Rakesh Jhunjunwala & Anr.	Rahul Arya

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order
-sd/-
Assistant Registrar